

Government of India
Ministry of Finance
Department of Revenue & Insurance
New Delhi, the 1st May, 1974.

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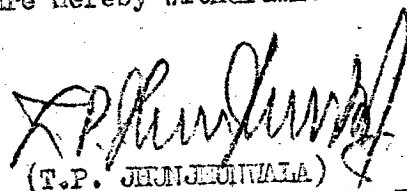
NOTIFICATION
INCOME TAX

No. 605 / F.No.203/27/74-ITA.II /: It is hereby notified for general information that the institution mentioned below has been approved by Council of Scientific and Industrial Research, the prescribed authority for the purposes of clause (ii) of sub-section (1) of Section 35 of the Income-tax Act, 1961.

DISTRIBUTION

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The notification No.138(F.No.203/3/71-ITA.II) dated 1.6.71 granting approval u/s. 35(1)(ii) to four constituent institutions of the Bhavan and the notification No. 9(F.No.303/3/71-ITA.II) dated 5.1.72 granting approval u/s.35(i)(iii) to the Bhavan are hereby withdrawn.


(T.P. JHUNJHUNWALA)

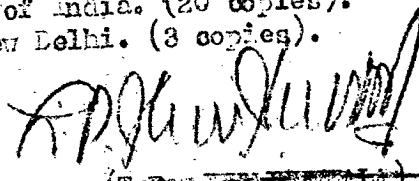
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2. Director of Inspection (Income-tax) / Investigation / Research Statistics and Publication, New Delhi.
3. Directorate of C&I Services (Income-tax), 1st Floor, Awan-e-Ghalib, Mata Sundri Lane, New Delhi-1.
4. Shri V.Radhakrishnan, Under Secretary, Council of Scientific and Industrial Research, Rafi Marg, New Delhi with reference to No U.O.No.37/43/71-C&I dated 30.4.74.
5. Indian Council of Social Science Research, Indian Institute of Public Administration Hostel, Indraprastha Estate, New Delhi.
6. Shri Jai Singh Lal Kothi, Vice Chairman, Bhartiya Vidya Bhavan, MahatmaSadan Kasturba Gandhi Marg, New Delhi with reference to his letter dated 24th April, 1974.
7. Comptroller and Auditor General of India. (20 copies).
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No.00/ITA-II/714/211/RSP/74.


(T.P. JHUNJHUNWALA)

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